

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

3

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CP(TCAA) NO.37/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/364/2016
NAME OF THE COMPANY	SVKR Infra India Ltd (Demerged/Transferor Co)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy, Counsel for Petitioner		9542289039	V. Venkata Rami Reddy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Appareddy, RoC for RoC & RD	CRK	9848747808	B. Appareddy

Heard Shri V. Venkata Rami Reddy, Learned Counsel for the Petitioner and Shri B. Appa Rao, Learned Counsel for RoC & RD.

Clarification sought by the Bench has been satisfactorily explained. Therefore, the CP is allowed.


Member (J)


Member (J)

Bm